

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.461/96

Wednesday this the 17th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.Sankaranarayanan  
Part Time Casual Labourer,  
Sub Record Office, Railway Mail  
Service Calicut Division,  
Shoranur, residing at Mangattu House,  
Chuduvathoor, Shornur-679121.
2. K.Vijayan, Part Time Casual Labourer  
Sub Record Office, Railway Mail  
Service Calicut Division,  
Shornur, residing at  
Kizhakkekara House, Nanjakkad,  
Shoranur-679121. .... Applicants.

(By Advocate Mr. M.Paul Varghese)

Vs.

1. Sub Record Officer, Railway Mail Service,  
Calicut (CT) Division, Shoranur-679121.
2. Superintendent, Railway Mail  
Service Calicut Division, Calicut-673 032.
3. Union of India, represented by its  
Secretary to Government,  
Ministry of Communications,  
New Delhi. .... Respondents

(By Advocate Mr. P.R.Ramachandra Menon, Addl.CGSC)

The application having been heard on 17th April, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a direction to respondents  
to retain them in the category of temporary status  
Group 'D' employees. We do not propose to go into


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the merits of the matter as A6 and A7 representations are pending consideration before first respondent. First respondent will consider these representations and pass speaking orders thereon as expeditiously as possible.

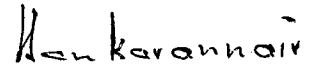
2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to first respondent for compliance. We record the submission.

3. Original Application is disposed of as aforesaid. No costs.

Dated the 17th April, 1996.



P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

\*ks174/-

List of Annexures

Annexure A6: True copy of the representation  
dated 30.9.1995 submitted by 1st  
applicant before the 1st respondent.

Annexure A7: True copy of the representation  
dated 30.9.95 submitted by the 2nd  
applicant before the 1st respondent